Pradeep Kumar Malik
Registrar General,
High Court of Judicature
at Patna.

प्रदीप कुमार मलिक
महानिबंधक,
पटना उच्च न्यायालय,
पटना।

Letter No. 47499 - 47535
File No. - Misc. Case 07 of 2020
Supreme Court Deptt.

Through E-mail / Fax / Post
Dated, Patna the 25th
June'2024

To,

All the District and Sessions Judges &

Principal Judges of Family Courts

Bihar

Sub. *Compliance of order dated 04.11.2020, passed in Criminal Appeal No. 730 of 2020 and Judgment dated 06.11.2023, passed in Cr. Appeal No. 3446 of 2023 by the Hon'ble Supreme Court*

Sirs,

I am directed to invite your kind attention towards this Court's letters nos. 47051-47087 dated 11.11.2020 and 77130-77166 dated 01.12.2023 through which copies of aforementioned Order and Judgment were forwarded for uploading on the website of the judgeship and for circulation among all Judicial Officers.

I am to further say that in all maintenance proceedings, including pending proceeding before the Family Court/ District Court/ Magistrate's Court, the Affidavit of disclosure of Assets and Liabilities in accordance with the Enclosure I, II and III as given in Criminal Appeal No. 730 of 2020 titled 'Rajnesh Vs. Neha & Anr." case and directions in its para no. 72 **[(2021) 2 SCC 324]** shall be strictly followed and any breach and non-compliance of the direction contained in the aforementioned two judgments shall be seriously viewed.

Yours faithfully,

Registrar General

Office: 0612-7158601, 2504111, FAX: 0612-2504088, Email id: rg.pathc@indiancourts.nic.in

All Communications Should be Addressed to the Registrar by Designation and not by Name